

properties in Pakistan their management and control was a matter between the Government and the minorities there.

Shri D. C. Sharma: May I know if the Government of India has estimated the total amount in terms of immovable property and in terms of cash which have been left over by the Hindu and Sikh population in West Pakistan and also the amount left in India?

Shri Mehr Chand Khanna: We have not invited claims; we have no idea. I can certainly say from my knowledge of West Pakistan that the assets left by Hindus and Sikhs in the matter of trust properties are colossal. As regards India we have not declared these properties as evacuee properties. In fact they have been restored practically in all the States to the members of the minority communities, except in a part of Punjab.

Shri D. C. Sharma: May I know if the Government of India has any plan for making good in some degree the loss in immovable property and in cash these trusts have suffered on account of migration?

Shri Mehr Chand Khanna: The question of cash does not arise *vis-a-vis* immovable property. With a view to recompense to a certain extent the loss suffered by the Hindu and Sikh institutions in the loss of the trust properties left in Pakistan, we have given some help in reconstructing those institutions. I think we have already given a little over Rs. 2 crores in the shape of relief grants.

Shri Ajit Singh Sarhadi: In view of the unhelpful attitude of Pakistan about the trust properties, does the Government of India intend to take any steps to assess the value of Hindu and Sikh trust properties left in Pakistan?

Shri Mehr Chand Khanna: That question does not arise. As I have said, there are still some minorities in Pakistan. Though West Punjab, Frontier and Baluchistan had to a

very great extent, been denuded of the Hindu population, in Sind there are some. Whoever there are, they are the beneficiaries. We are prepared to help them and their institutions but not minority evacuees in another country—that is their feeling. We talked more or less in an informal nature. We did not discuss it in a sort of official level.

Shri D. C. Sharma: The hon. Minister said that about Rs. 2 crores of money was given to these trusts. May I know the amount the trusts asked for as compensation or grant?

Shri Mehr Chand Khanna: Actually, the amounts asked for are colossal. We have to take our resources into consideration. We have given over Rs. 2 crores in helping these institutions.

Heavy Electrical Equipment Project

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*143. { **Shri V. C. Shukla:**
 { **Shri Heda:**

Will the Minister of Commerce and Industry be pleased to state:

(a) whether orders for plant and machinery have been placed for the project to manufacture heavy electrical goods at Bhopal; and

(b) if so, what are broadly the terms of payment for the first phase of the heavy electrical project?

The Minister of Industry (Shri Manubhai Shah): (a) and (b). Negotiations with consultants are finalised and they are drawing up tenders for machinery. Terms of payment and deliveries are being negotiated with the suppliers.

Shri V. C. Shukla: May I know if it had been found necessary to revise the estimated cost of the project?

Shri Manubhai Shah: It has been re-phased already. In the first phase, we are taking up transformers, control gears and capacitors, etc.

Shri V. C. Shukla: I want to know if the cost of the project has been raised?

Shri Manubhai Shah: The revised cost may come to about Rs. 9-10 crores to begin with for the first phase.

Shri V. C. Shukla: May I know by what time the Government expect to complete this project?

Shri Manubhai Shah: The production of the first phase will perhaps begin by about 1960-61. The second phase will be taken up in the Third Plan and will perhaps be completed by the end of the Plan at a cost of about Rs. 45 crores.

Shri Thirumala Rao: In regard to (b) the hon. Minister was pleased to reply only generally. Could he give us more details about it?

Shri Manubhai Shah: I said that the terms were being negotiated. Details can be given after negotiations are finalised and accepted by us.

Shri Heda: He has said that the terms and conditions have not been finalised. When does the Government expect to finalise them because the machinery could not otherwise be imported?

Shri Manubhai Shah: The technical training part of it is already completed. Orders for goods worth Rs. 90 lakhs have been placed; by the middle of this year we propose to start the training centre. Regarding the first phase, the consultant agreement is over and now we are asking for tenders from countries including UK. As soon as we get all these competitive tenders, orders will be finalised.

Shri V. C. Shukla: By what time does the Government expect to finalise the terms of payment for this project?

Shri Manubhai Shah: No definite time-limit can be given. These days the deferred payment terms are a bit difficult part of the contract. But we hope that the first phase as we have drawn out will be completed by the end of the Second Plan.

Marine Diesel Engines

*144. **Shri Heda:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether Government are contemplating to set up a factory to manufacture marine diesel engines;

(b) if so, whether in public sector or private sector; and

(c) what would be its estimated cost and its capacity?

The Minister of Industry (Shri Manubhai Shah): (a) and (b). Yes Sir, in the public sector

(c) These are under study.

Shri Heda: May I know whether the Government is allowing small capacity vessels between 100-200 tons to import the diesel engines in the meantime so that their efficiency and speed may be increased?

Shri Manubhai Shah: As far as this particular factory in the public sector is concerned, it only deals with marine diesel engines of 1000-2000 BHP. What the hon. Member has in mind is engines of 15-30 BHP required for small vessels. That is being allowed to be imported.

श्री रघुनाथ सिंह : यह बहुत अच्छी बात है कि यहाँ पर इंजिन तैयार हो रहे हैं। मैं यह जानना चाहता हूँ कि क्या यहाँ पर इस का सर्वे हुआ है या नहीं कि हिन्दुस्तान में कितने इंजिनों की आवश्यकता होगी। जो कारखाना खोला जा रहा है क्या उस में फारेन कैपिटल का शेयर होगा—क्या किसी फारेन कम्पनी के द्वारा इन्वेस्टमेंट होगा ?

श्री मनुभाई शाह : जहाँ तक पहले डिस्के का सवाल है थर्ड प्लेन के एन्ड में जो कैपेसिटी एस्टीमेट की गई है वह साठ हजार से सत्तर हजार हार्न-पावर सालाना है और जहाँ तक इस बात का सम्बन्ध है कि कितना फारेन कैपिटल होगा, वह तो जब सारे टेन्डर्स आयेंगे और